GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION **NO. 3707** TO BE ANSWERED **ON: 05.04.2022**

Black marketing of fertilizers

3707: DR. KIRODI LAL MEENA:
SHRI NEERAJ DANGI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether Government is aware of the difficulties being faced by farmers due to large scale black marketing and unexpected price rise of fertilizers;
(b) if so, the response of Government in this regard;
(c) the details of demand and supply of fertilizers and State-wise status of availability and supply of various fertilizers in accordance with the requirement of farmers during the current crop season including Rajasthan; and
(d) the details of action taken by Government to stop price hike and black marke ting of fertilizers in the country in the country?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANT KHUBA)

(a) to (d): Sir, The fertilizer availability in the country have remained comfortable during the last Rabi 2021-22 season. The details of requirement and availability during the last Rabi 2021-22 season state-wise (including Rajasthan) is enclosed at **Annexure-A.**

P&K fertilizers are decontrolled and the MRP is fixed by fertilizer companies as per cost of production/import at reasonable level. Urea is being provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable) w.e.f. 1st March, 2018. Hence, there is no price rise in case of the urea.

Government of India has declared fertilizer as an essential commodity under the Essential Commodities Act, 1955 and notified Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing/smuggling of fertilizers. State Governments are empowered to conduct search, make seizures and take punitive action against any person violating provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985. In addition to above, necessary directions are also issued time to time to State Governments to curb the hoarding/black-marketing of fertilizers.

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Annexure-'A'

ALL INDIA RABI 2021-22 <FIG IN LMT>		UREA			P&K		
S.NO	State Name	REQUIREMENT RABI 2021-22	AVAILABILITY FROM 01.10.2021 TO 31.03.2022	DBT SALES 01.10.2021 TO 31.03.2022	REQUIREMENT RABI 2021-22	AVAILABILITY FROM 01.10.2021 TO 31.03.2022	DBT SALES 01.10.2021 TO 31.03.2022
1	Andhra Pradesh	9.00	11.07	8.66	13.45	12.95	10.55
2	Assam	2.15	2.21	1.78	0.91	0.81	0.58
3	Bihar	12.00	13.35	11.89	7.50	8.07	7.10
4	Chhattisgarh	1.50	3.47	1.77	1.36	1.48	1.06
5	Delhi	0.12	0.18	0.15	0.03	0.04	0.03
6	Gujarat	12.50	15.57	12.39	5.95	8.25	6.98
7	Haryana	11.00	13.62	11.07	3.71	4.14	3.66
8	Himachal Pradesh	0.39	0.55	0.40	0.33	0.26	0.22
9	Jammu and Kashmir	0.83	1.11	0.65	0.66	0.44	0.29
10	Jharkhand	0.90	1.46	1.02	0.41	0.57	0.46
11	Karnataka	6.50	9.76	6.57	10.44	12.35	9.36
12	Kerala	0.58	0.68	0.52	1.25	1.16	0.93
13	Madhya Pradesh	20.00	20.80	16.83	11.65	10.81	9.79
14	Maharashtra	10.00	14.13	9.34	13.50	16.62	12.47
15	Odisha	1.64	2.65	1.78	1.91	1.97	1.46
16	Puducherry	0.07	0.08	0.08	0.07	0.06	0.05
17	Punjab	14.50	19.01	15.30	6.50	5.88	5.27
18	**Rajasthan**	**13.00**	**17.66**	**14.76**	**3.70**	**4.80**	**4.22**
19	Tamil Nadu	5.60	5.99	5.48	7.52	8.16	6.62
20	Telangana	8.50	9.66	7.43	11.40	8.76	6.62
21	Tripura	0.12	0.19	0.11	0.06	0.07	0.03
22	Uttarakhand	1.00	1.16	0.94	0.36	0.53	0.37
23	Uttar Pradesh	39.00	47.69	36.19	23.30	24.43	21.22
24	West Bengal	8.00	10.45	7.78	10.38	10.94	9.39
	Total	**179.00**	**222.65**	**172.99**	**136.44**	**143.60**	**118.73**

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